

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 83 of 2013

Dated : 24th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Dharma Port Company Ltd. Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. P.P. Mohanty**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan with
Mr. Hasan Murtaza
Mr. Aditya Panda**

ORDER

Post the matter for hearing on **23rd Oct., 2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vt/rt